GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1442 ANSWERED ON 20/09/2020

IMPLEMENTATION OF MGNREGS

1442. DR. MOHAMMAD JAWED:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds allocated, sanctioned and utilised during the last two years and the current year under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), State-wise including Bihar;
- (b) the number of migrant workers/people registered under the scheme, State-wise including Bihar in the current year including Kishanganj Parliamentary Constituency;
- (c) whether the Government is planning to expand the scope and coverage of the scheme and increase the amount provided presently and if so, the details thereof; and
- (d) the Government has made any provision for the Scheduled Castes and Scheduled Tribes under the scheme and if so, the details thereof?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), is a demand driven wage employment programme. Hence no State/UT-wise allocation of funds is made. States/UTs-wise including Bihar details of central funds released and total expenditure during the last two years and the current FY 2020-21, as on 16.09.2020 under Mahatma Gandhi NREGS is given at **Annexure-I**.

(b): Mahatma Gandhi NREGS is a demand driven wage employment scheme. Every adult member of a household in a rural area, having job card (as per Mahatma Gandhi NREG Act), is eligible for a demand for a job under the scheme. There is no provision to register a Job card holder categorised as migrant labourers/ family in the job card in the scheme. A job card can be issued to a migrant labour/family as per the provision of the Act against a demand by the migrant labour/family. A total of 86,81,928 new job card during the current FY so far, has been issued as compared to 36,64,368 new job card issued during the same period of the FY 2019-20.

Number of persons registered in Kishanganj, Bihar in FY 2020-21 (till 16th September 2020) under Mahatma Gandhi NREGA is 4,81,698.

Details, State/UT-wise including Bihar, of total Number of Registered Persons under Mahatma Gandhi NREGA in FY 2020-21 till 16 September 2020 are given at Annexure-II.

(c): Recently on 2.7.2020, the permissible works under the Scheme have been enhanced by adding unskilled wage component of 230 persondays for construction of Community Sanitary Complexes in convergence with Swachh Bharat Mission (Grameen) and Dragon fruit plantation.

The Ministry also issues convergence guidelines with other Ministries/ Departments from time to time for creating more employment opportunities in rural areas. Recently such convergence guidelines have been issued, in the area of water conservation and water management, for promoting Nutri- Garden for individual beneficiaries and community in convergence with State Schemes and National Rural Livelihood Mission, for construction of Gram Panchayat Bhawan in convergence with Ministry of Panchayati Raj and Finance Commission Funds for FY 2020-21, to promote fodder farms with Department of Animal Husbandry and to promote medicinal plants with Ministry of Ayush. Also for effective planning through technical expertise, involvement of people at grass root level and execution of works, Cluster Facilitation Project (CFP) has been launched in 250 blocks in 117 Aspirational districts and 50 blocks in other backward areas of the country for enhancing absorbing capacity of the Scheme through improvised implementation planning.

(d): The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005 provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every rural household including SCs/STs households whose adult members volunteer to do unskilled manual work. An additional 50 days of wage employment beyond the stipulated 100 days has been permitted for title holders under the Forest Rights Act, provided that these households have no other private property except for the land rights provided under the Forest Rights Act, 2006. Works creating individual assets shall be prioritised on land or homestead owned by households belonging to the:

- (a) Scheduled Castes
- (b) Scheduled Tribes
- (c) nomadic tribes
- (d) denotified tribes
- (e) other families below the poverty line
- (f) women-headed households
- (g) physically handicapped headed households
- (h) beneficiaries of land reforms
- (i) the beneficiaries under the Pradhan Mantri Awas Yojana-Gramin

(j) beneficiaries under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (2 of 2007), and

(k) after exhausting the eligible beneficiaries under the above categories, on lands of the small or marginal farmers as defined in the Agriculture Debt Waiver and Debt Relief Scheme, 2008 subject to the condition that such households shall have a job card with at least one member willing to work on the project undertaken on their land or homestead.

In the current FY 2020-21, so far, 124.40 lakh person-days for SCs (20.5%) and 92.49 lakh person-days for STs (18%) have been generated.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No.1442 dated 20.09.2020.

Central funds released and expenditure by the States/UTs under Mahatma Gandhi NREGS during last two years and current FY 2020-21 (as on 17.09.2020)

							(Rs. in lakh
		2018-19		2019-20		2020-21	
	States/UTs	Released	Expenditure*	Released	Expenditure*	Released	Expenditure*
1	Andhra Pradesh	657110.67	829316.33	720472.46	545473.87	708880.74	692881.51
	Arunachal Pradesh	19800.64	21338.60	21020.01	15877.67	20641.62	28167.73
3	Assam	103097.37	133846.99	168752.49	148816.28	111569.31	73435.00
4	Bihar	281936.01	320454.98	325093.78	337484.51	419596.66	375380.49
5	Chhattisgarh	289476.07	305416.95	264031.92	301120.41	248528.28	224334.67
6	Gujarat	102449.67	109854.81	74758.23	96578.77	107382.86	80697.99
7	Haryana	34829.10	36789.31	33812.58	38796.16	34590.31	26845.26
8	Himachal Pradesh	75090.72	84952.54	59748.12	70900.13	57450.72	50593.67
9	Jammu and Kashmir	79334.12	86132.75	118370.31	100564.52	47291.58	62859.25
10	Jharkhand	149989.63		127292.89	170071.48	174655.10	100040.35
11	Karnataka	297813.10	362096.58	546271.17	474980.11	342767.76	283804.42
12	Kerala	234048.78	298394.84	352016.95	270284.57	187236.79	146641.35
13	Madhya Pradesh	452909.74	540481.27	471894.15	495020.77	434099.54	397759.38
14	Maharashtra	194892.31	238920.30	167066.42	182584.58	100211.54	83498.62
15	Manipur	28698.66	29481.15	61074.66	45547.82	73756.92	62352.92
	Meghalaya	78903.38		102443.59	109838.95	69924.09	68218.55
	Mizoram	39783.58					30426.18
	Nagaland	19322.98				32758.62	20207.44
	Odisha	216328.30					254016.39
	Punjab	57826.49				57175.57	51457.09
	Rajasthan	524471.10					574564.96
	Sikkim	9586.17					4991.15
	Tamil Nadu	488286.16					380286.88
	Telangana	295817.48					257137.81
	Tripura	43543.49					51792.90
	Uttar Pradesh						642808.90
	Uttarakhand	59004.61					
	West Bengal	718525.61					578940.68
29	Andaman & Nicobar	761.93					
30	Dadra & Nagar Haveli	484.00	0.00	0.00	0.00	0.00	0.00
31	Daman & Diu	0.00					0.00
32	Lakshadweep	15.97	26.19	23.82	10.56	0.00	2.06
33	Puducherry	1461.29	1573.91	1691.87	1711.29	2213.47	1926.09
34	Goa	48.83	33.13	216.76	134.01	91.34	109.30
		6086142.75					5639836.08

*Including states Share.

S. No.	State/ UT	Number of Registered Persons
1	ANDHRA PRADESH	1878550
2	ARUNACHAL PRADESH	46947
3	ASSAM	918363-
4	BIHAR	2724124
5	CHHATTISGARH	956730
6	GOA	4817
7	GUJARAT	928337
8	HARYANA	189323
9	HIMACHAL PRADESH	249986
10	JAMMU AND KASHMIR	230812
11	JHARKHAND	929702
12	KARNATAKA	1590525
13	KERALA	578373
14	MADHYA PRADESH	17103863
15	MAHARASHTRA	22566412
16	MANIPUR	106321
17	MEGHALAYA	119935
18	MIZORAM	21823
19	NAGALAND	73193
20	ODISHA	1795364
21	PUNJAB	297389
22	RAJASTHAN	2558286
23	SIKKIM	13984
24	TAMIL NADU	1272776
25	TELANGANA	1154278
26	TRIPURA	110579
27	UTTAR PRADESH	2837665
28	UTTARAKHAND	198188
29	WEST BENGAL	3004986
30	ANDAMAN & NICOBAR	4926
31	DADRA & NAGAR HAVELI	2605
32	DAMAN & DIU	
33	LAKSHADWEEP	1609
34	PUDUCHERRY	15302

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No.1442 dated 20.09.2020.